## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### **DAILY CAUSE LIST DATED 16.05.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2833 of 2025 in Comp. App. (AT) (Ins) No of 2025	Regional Provident Fund Commssioner, Employees Provident Fund Organisation, R.O. Gurgaon Vs. Atul Kumar Kansal, RP of Universal Buildwell Pvt Ltd. & Anr.	Kanhaiya Singhal
2.	I.A. No. 2834 of 2025 in Comp. App. (AT) (Ins) No of 2025	All India Paints (Through Its Proprietor) Vs. Robbins Tunneling and Trenchless (India) Pvt. Ltd.	Arjun Syal
3.	I.A. No. 2835 of 2025 in Comp. App. (AT) (Ins) No of 2025	Vijay Pandey Vs. Small Industries Development Bank of India (SIDBI) & Anr.	Sabhay Choudhary
4.	I.A. No. 2868 of 2025 in Comp. App. (AT) (Ins) No of 2025	Maya Pandey Vs. Small Industries Development Bank of India (SIDBI) & Anr.	Sabhay Choudhary
5.	I.A. No. 2869 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kutch Chemical Industries Ltd. Vs. State Tax Officer -1, Gandhidham & Anr.	Mukund P. Unny

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**Assistant Registrar**